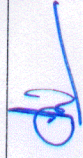


Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service **ABDUL AZIZ** 2. Cadre **I.L.S.**
to which the officer belongs **I.L.S.**
3. Present post held: **JS & LA**
4. Present Pay **Rs. 57760/-**

Name of District, Sub, Division, Taluk & village or City in which property is situated (full location & postal address.	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held & his/her relationship to the Govt. servant.	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
Fatehpur, U.P.	1. Share in premises No.23, Choti Bazar 2. Share in Premises nos.34,35,36,37, Imam Ganj (now ruins) 3. Share in premises No.69, Syed-Wara 4. Share in Plot No. 1063 area 1-10-0 Qasba Fatehpur		Rs. 25 lacs Approx. Rs.45 lacs Approx Rs. 50 lacs Approx NIL	Name recorded alongwith other shares - do - In the name of Mother Ehsan Bano In the name of Late father Sh. Abdul Gaffar	Inherited after the death of father in the year 1983. -do- -do- -do-	Nil in use of other share holders (brothers) -do- Being used as private grave yard.	
Indrapuram, Ghaziabad, U.P.	606 D Eden Park from M/s Nirala Developers Pvt. Ltd.	Rs.43 lacs possession acquired in June 2010	Approx Rs.60 lacs.	In the name of self, wife and son.	Purchased by raising loan from S.B. of Patiala, Shastrri Bhawan, New Delhi.	Nil Self occupied	

Signature: 
Name: **ABDUL AZIZ**
Designation: **JS & LA**
Date **24-06-2011**

19/11/2011/RRR
27.6.11